

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 70 OF 2015

Dated: 29th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

State Load Despatch Centre & Anr.

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. C.K. Rai
Mr. Arvind Tiwari a/w
Mr. S.R. Pandey (Rep.) for R-1

ORDER

We have heard learned counsel for the parties.

Learned counsel for the Appellant may file written submissions on or before 03.02.2016 after serving copy on the other side. Thereafter learned counsel for Respondent No.1 may file written submissions on or before 05.02.2016 after serving copy on the other side.

List the matter for further hearing on **08.02.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk